Government of India  
Ministry of Commerce and Industry  
Department of Commerce  
Directorate General of Foreign Trade  
Udyog Bhawan, Maulana Azad Road, New Delhi  
Policy - 4 Division  

Trade Notice 20 / 2019-20  

Date: 26 June 2019  

To  
RAs of DGFT, Members of Trade, Export Promotion Councils  

Subject: Issuance of Multiple Deficiency Letters and in Piecemeal manner during redemption of AA/EPCG.  

It has come to the notice of this directorate that some Regional Authorities are issuing the deficiency letters multiple times, in piecemeal manner during the processing of redemption request of Advance Authorisation/EPCG cases. This has been viewed very seriously by DGFT.  

2. In the past also, issuing of one consolidated deficiency letter for a particular redemption request has been stressed. Therefore, it is reiterated all the Regional Authorities must convey all deficiencies in one go only, in a time bound manner. Second deficiency letter, under unavoidable circumstances, may be issued only after the approval of head of the RA.  

3. This issues with the approval of competent authority.  

[Vijay Kumar]  
Additional Director General of Foreign Trade  

(Issued from File No. 01/94/180/056/AM20/PC-4)